

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



6

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/03/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/115/(IB)/2018
NAME OF THE PETITIONER(S) : GOUTHAM CHAND BAFNA & G.SHOBHA BAFNA
NAME OF THE RESPONDENT(S) : HI-STYLE INDIA PVT LTD
UNDER SECTION : 10 RULE 7

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM			
1.	AVINASH WADHWANI	RESPONDENT	
2.)	K.M.D. Mukilam	Petitioner	

ORDER

Counsel for petitioner/operational creditor present. Counsel for respondent present and filed counter, furnishing a copy of the same to the other side. Counsel for petitioner prayed for time to file reply to the counter. Time is enlarged at request. Put up on 14.03.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc